

1	2	3	4	5	6
16.	North East-II	-3661	23454	-12	14860
17.	Odisha	-29200	107954	-12614	716179
18.	Punjab	-114701	-1593073	-102424	562282
19.	Rajasthan	-107992	-2741561	-43434	739119
20.	Tamil Nadu	-132163	-1154187	-110694	2826
21.	Uttarakhand	-19717	-26638	-12759	107260
22.	Uttar Pradesh (E)	-291065	-2746257	-12783	1463406
23.	Uttar Pradesh (W)	-38543	-1139442	-45268	866271
24.	West Bengal	-63431	-174903	-75191	-259240
25.	Calcutta	-82188	-75655	-96102	11072
26.	Chennai	-32782	12811	-55040	108667
TOTAL BSNL		-2076201	-17041920	-1649576	10061049
MTNL					
1.	Delhi	42305	136072	7489	15380
2.	Mumbai	4517	133873	6155	-53738
TOTAL MTNL		46822	269945	13644	-38358

Payment of DA as per Sixth Pay Commission recommendations

†2605. SHRI SANJAY RAUT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government has paid 78.2 per cent D.A. to staff and officers of BSNL as per recommendations of the Sixth Pay Commission whereas the staff and officers of MTNL have not been paid the same so far; and

(b) if so, the time by which Government would pay 78.2 per cent D.A. to staff and officers of MTNL as per Sixth Pay Commission as paid to BSNL staff and officers?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) and (b) In Bharat Sanchar Nigam Limited (BSNL), on the basis of recommendations of Second Pay Revision Committee for revision of pay

† Original notice of the question was received in Hindi.

scales for Central Public Sector Enterprises (CPSE) with effect from 01.01.2007, the benefit of merger of 50% DA (Dearness Allowance) effectively amounting to 78.2% for the purposes of fitment is being paid. The additional expenditure being incurred due to revision is being borne by BSNL.

Mahanagar Telephone Nigam Limited (MTNL) has recommended to Department of Telecommunications (DoT) for extending the benefit of merger of 50% DA effectively amounting to 78.2% for which it has sought full financial support from the DoT due to its present financial situation. The proposal of MTNL has been examined and it has been observed that there will be financial implications of ₹ 140 crores per annum towards additional burden on salaries and around ₹ 1136 crores for payment of arrears. Further there will be financial implications on account of pensionary benefits to be paid by Government. As per DPE (Department of Public Enterprises) guidelines the CPSE concern has to bear the additional financial implication on account of pay revision from their own resources.

Use of cable TV infrastructure for Broadband Delivery

2606. SHRIMATI RENUKA CHOWDHURY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government has any plan to use cable TV infrastructure for broadband delivery in the country, if so, the details thereof; and

(b) the fresh steps taken by Government to boost broadband penetration in order to ensure success of Digital India Programme?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) Telecom service providers are free to provide broadband services through any media such as Optical Fibre Cable, Copper Cable, Cable TV network and wireless depending on techno-commercial feasibility. 14,75,228 subscribers are being provided broadband services on cable TV network as on 31st December, 2016. However, Government is examining various issues related to facilitating broadband service by using Cable TV infrastructure.

(b) BharatNet is planned to create network infrastructure for providing 100 Mbps broadband connectivity to all Gram Panchayats (approx. 2,50,000) in the country in two phases. 1,00,000 GPs are targeted to be covered in Phase-I and the balance 1,50,000 will be covered in Phase-II.

Through various auctions conducted for sale of spectrum from the year 2012 to the year 2016, a total of 1893.75 MHz spectrum has been allotted to telecom service providers, which can also be used for provision of wireless broadband.